

APPENDIX -IV[Rule 8(1)] Possession Notice (For Immovable Property)

Whereas The undersigned being the Authorized Officer of the Muthoot Housing Finance Company Ltd., under the Securitisation And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (ACT No.54 Of 2002) and in exercise of powers conferred under section 13(12) read with Rule 6 of the Security Interest (Enforcement) Rules, 2002 I issued a demand notice to below mentioned Borrower/s / Guarantor/s after completion of 60 days from date of receipt of the said notice. The Borrower/s / Guarantor/s having failed to repay the amount, notice is hereby given to the Borrower/s / Guarantor/s and the public in general that the undersigned has taken Symbolic Possession of the property described herein below in exercise of powers conferred on them under section 13(4) of the said Act read with Rule 8 of the said Rules on this.

Sr/No	LAN / Name of Borrower / Co-Borrower / Guarantor	Date of Demand notice	Total Outstanding Amount	Date of Possession
1	LAN No. 11101062979, Ganesan Rajagopal, Banu Ganesan Description of Secured Asset(s) /Immovable Property (ies): All That Part And Parcel Of Property Being A Land Measuring An Extent Of 2040 Sq.Ft., Along With Building Thereon, Bearing Plot No.13B, Comprised In S.No.106/2, Situated At Avalur Village, Kancheepuram Taluk And Kancheepuram District Within The Sub Registration District Of Walajabad And Registration District Of Kancheepuram. East- Land Belonging To Kamarajar, West- Plot Belonging To Rajasekar, North- Plot Belonging To Subramani, South- Common Pathway.	25-Jan-2022	4,62,227.67/- as on 10-Jan-2022	14-Nov-2022
2	LAN No. 11101079081, Solomon R Radhakrishnan, Rekha Ramaswamy Description of Secured Asset(s) /Immovable Property (ies): All That Piece And Parcel Of The Vacant Plot No.154 Situated At Ward-B, Block-7, A.V.M Nagar, Madhavaram Village, Madhavaram Tk, Tiruvallur Dt., Admeasuring 682 Sq.Ft., Of Land Comprised In S.No.409/2A, New S.No.7/22 Within The Sub-Registration District Of Madhavaram, Registration District Of North Chennai Within The Boundaries Hereunder Measuring On The Eastern Side-20 Ft., On The Western Side-20 Ft., On The Northern Side -34.6 Ft., On The Southern Side -33.6 Ft., East-20 Feet Road, West- Vacant Land, North-Plot No.155, South-Plot No.153.	26-Jan-2022	9,49,580.19/- as on 10-Jan-2022	14-Nov-2022
3	LAN No. 11121070579, Rajesh K Kannan, Kannan Veerasamy Description of Secured Asset(s) /Immovable Property (ies): S No 348, Perumti Kovil Street, Siruvanthadu Village, Moolakulam Post, Tamil Nadu, Villupuram, 605105, India	14-July-2021	4,11,647.86/- as on 12-July-2021	14-Nov-2022
4	LAN No. 11121095158, Karthikeyan Ramamoorthy, Reshmabi Anwarbasha Description of Secured Asset(s) /Immovable Property (ies): Plot No. 29, Old S.No. 28/1, 28/2, New S.No. 76/6, ,Anunkumar Street, Adalarasan Nagar, Thenkuthu Village, Kurinjipadi Union, Vadalur So, Cuddalore Dt., Tamil Nadu, Cuddalore, 607303, India	14-Jul-2021	4,24,171.70/- as on 12-July-2021	14-Nov-2022
5	LAN No. 11121089395, Ramesh Kandasamy Eswari R Ramesh Description of Secured Asset(s) /Immovable Property (ies): 47 S 5 107 1, Main Road Chettikuppam, Main Road Chettikuppam Village Anumandhal Marakkann, Chettikuppam Village Panchayat, Tamil Nadu, Villupuram, 604303, India	31-Aug-2021	5,44,337.11/- as on 31-Aug-2021	14-Nov-2022
6	LAN No. 11121093889, Seetha Ezhumalai, Sivabalan Dhiamodharan, Alias Sivabalan T, Sivanthan Dhiamodhan, Sivaraj Thomotharan, Alias D Sivaraj Description of Secured Asset(s) /Immovable Property (ies): All That Part Piece And Parcel Of Vacant Plot Is Situated At Chidambaram Rd, Peranipettai SD, Chinmur Pudukkottai Panchayat And Anyakosht Place In R.S.No.58/9 In Dr.Raguman In Plot No.3 To An Extent Of 1800 Sq.Ft.,Within The Boundaries Hereunder (As Per The Property Documents) East: Plot No.4, West: Plot No.2, North: R.S.No.52, South: Layout Road	25-Mar-2022	3,43,786/- as on 16-Mar-2022	14-Nov-2022
7	LAN No. 111220108943, D Jeevan Gnana Prakasam, Kirubavathy Description of Secured Asset(s) /Immovable Property (ies): All That Part Piece And Parcel Of Land With Building Admeasuring 2400 Sq.Ft., In Plot No. 7, Comprised In S.No.63/5, New S.No.63/1/1, As Per Pattno.2351, Situated At Chinnamappettai Village, Arichandrapuram, Tiruttinal Taluk, Tiruvallur District, Within The Registration District Of Kancheepuram, And Sub Registration District Of Tiruvallangudi. East * West On The Northern Side : 40 Feet, East * West On The Southern Side : 40 Feet, South * North On The Eastern Side : 60 Feet, South * North On The Western Side : 60 Feet, Within The Boundaries Hereunder (As Per The Property Documents) East: Plot No.8, West: Plot No.6, North: Plot No.3 & 4, South: 23 Feet Road	21-Mar-2022	5,75,149/- as on 16-Mar-2022	14-Nov-2022
8	LAN No. 111220104804, Michael, Indrumathi M Description of Secured Asset(s) /Immovable Property (ies): All That Part Piece And Parcel Of Vacant House Site Admeasuring 1131 Sq.Ft., Plot No.33, Comprised In Old Gramanatham S.No.60A/1, Situated At Punnappattu Village, Tiruvallur Taluk, Tiruvallur District, Within The Registration District Of Kancheepuram, And Sub Registration District Of Tiruvallur. East * West On The Northern Side : 39 Feet, East * West On The Southern Side : 39 Feet, South * North On The Eastern Side : 29 Feet, South * North On The Western Side : 29 Feet, Within The Boundaries Hereunder (As Per The Property Documents) East: Road, West: Plot No.22, North: Plot No.34, South: Plot No.32	21-Mar-2022	3,82,906/- as on 16-Mar-2022	14-Nov-2022
9	LAN No. 11114074869, Kesavan Govindhasamy, Keerthikumar Kesavan Description of Secured Asset(s) /Immovable Property (ies): D No 1 58, Vandarathangal, S No 321 1, Gangai Amman Kovil Street, Vandarathangal Kovil Village, Katpadi So And Taluk, Vellore, Tamil Nadu, Vellore, 632059, India	27-Mar-2021	4,79,194.10/- as on 25-Mar-2021	14-Nov-2022
10	LAN No. 11114073885, Jayakumar Krishnamoorthy, Mohana Munirathnam Description of Secured Asset(s) /Immovable Property (ies): D No 77A, S No 46, Ward 1, Palamaneri Road, Lakshmanapuram Village Gudiyatham Tk, Vellore Dt Pin 632602, Vellore, Tamil Nadu, Vellore, 632602, India	17-June-2021	2,19,830.66/- as on 16-June-2021	14-Nov-2022
11	LAN No. 11114096909, Balaraman Gopal, B Geetha Description of Secured Asset(s) /Immovable Property (ies): D No 77A, S No 46, Ward 1, Palamaneri Road, Lakshmanapuram Village Gudiyatham Tk, Vellore Dt Pin 632602, Vellore, Tamil Nadu, Vellore, 632602, India	14-Jul-2021	6,73,980.68/- as on 12-Jul-2021	14-Nov-2022
12	LAN No. 11114081794, Khader Basha, Zahida Description of Secured Asset(s) /Immovable Property (ies): All That Part And Parcel Of The Property Consisting Of D No 29, Ts No 24, Ward 1, Asanallipettai Street, Dharanampet, Gudiyattam Town, Vellore District, Tamil Nadu, India And All Structures And Improvements Therein In The Name Of Borrowers. East: Remaining Property Belongs To V.A.Inayathulla Saibu, West: Asanallipettai Street, North: House Belongs To V.C.Chinna Aiji, South: Southern Portion Of Property Bearing D.No.29	27-May-2022	7,98,346/- as on 25-May-2022	14-Nov-2022
13	LAN No. 11114083341, Sureshkumar R, Ranganathan Pachaikan, Kavitha R Sureshkumar Description of Secured Asset(s) /Immovable Property (ies): All That Part And Parcel Of The Property Consisting Of Nathan S No 57, Plot No 8, Rangasamudram Village, Gudiyatham Taluk, Vellore District, Tamil Nadu, India And All Structures And Improvements Therein In The Name Of Borrowers. East: Plot Belongs To Bangaru, West: Land Belongs To Bangaru, North: Street, South: Land Belongs To Bangaru	27-May-2022	5,55,849/- as on 25-May-2022	14-Nov-2022
14	LAN No. 17100000997, K Dhanalakshmi, K Kalimuthu Description of Secured Asset(s) /Immovable Property (ies): Old S.No. 115/2Ab, New No. 77/8/33, Ganthi Nagar, Ganthi Nagar Pattaisaliwari Kol Near, Oddancharam Municipality & Taluk, Dindigul - 624619 North - S No - 77/8/31 Plot, South - S No - 77/8/37 Plot, East - South - North Road, West - S No - 77/8/34 Plot	14-Oct-2016	9,76,603.78/- as on 12-Oct-2016	14-Nov-2022
15	LAN No. 17100003330, P Panju, P Veeranran Description of Secured Asset(s) /Immovable Property (ies): S No. 223/1, Plot No. 20, Ponniah Thevar Street, Genguvapatty Village, Landmark - Kodakalan Plot - Kamakapatty Check Post, Periyakulam Taluk, Theni District. -625601 North: 15' Common Path, South: Susila Plot No.36, East: Sarasu Plot No.21, West: Kumaresan Plot No.19	10-Jun-2017	7,51,712.81/- as on 08-Jun-2017	14-Nov-2022
16	LAN No. 17100003625, Devarajan, Rajeshwari Description of Secured Asset(s) /Immovable Property (ies): S No 220A/1D G Amsapuram Genguvapatty Village Periyakulam, Taluk, Theni, 625608 North: Eswari Land, South: 12 Road, East: Jayapaul Land, West: P.Murugesan Land	16-Mar-2018	5,51,703.21/- as on 13-Mar-2018	14-Nov-2022
17	LAN No. 11107001556, Selvakumar D, S Radha Description of Secured Asset(s) /Immovable Property (ies): Survey No 345 New SF No 390			

The Borrower/s / Guarantor/s in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Muthoot Housing Finance Company Limited, for an above mentioned demanded amount and further interest thereon.

Place : Tamil Nadu, Date : 19 November, 2022 **Sd/- Authorised Officer - For Muthoot Housing Finance Company Limited**